GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 2343 TO BE ANSWERED ON 3RD DECEMBER, 2019

FCI PROCUREMENT CENTRES

†2343. SHRI PRADEEP KUMAR SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खादय और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the number of Food Corporation of India (FCI) procurement centres is appropriate to procure paddy, wheat and maize in Bihar; and
- (b) whether the Government has any plan to increase the number of FCI procurement centres in Bihar in near future, if so, the details thereof and if not, the reasons therefor?

A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a) and (b): Procurement of paddy and wheat is made under both Non-Decentralized Procurement Scheme (Non-DCP) and Decentralized Procurement Scheme (DCP). Bihar has adopted Decentralized Procurement Scheme (DCP) under which, the State Government itself undertakes direct purchase of paddy/rice and wheat from farmers, also stores and distributes the procured rice/wheat under National Food Security Act (NFSA) and Other Welfare Schemes (OWS). Accordingly, FCI does not operate procurement centres in Bihar.

However, FCI may assist the State Govt. in procurement operation in DCP states on specific request of State Government. No such request has been received from Government of Bihar.

Further Coarsegrains including maize are procured by State Governments/ their agencies as per the procurement plan prepared in consultation with FCI and approved by the Central Government. However, no proposal for procurement of maize has so far been received from Government of Bihar.
